O.A. No. CCP 9/2011 In 45/2005 AW Impleadment App.2156/11

> In CCP 29/2010 In O.A. 45/2005

03. 10.12. 🗸

Hon'ble Justice Sri Alok Kumar Singh, Member (J) Hon'ble Sri D. C. Lakha, Member (A)

For applicant Sri B.P. Singh. For respondents Sri Rajendra Singh.

Concededly, the substantial compliance has been made in both the CCPs. Contempt proceedings are struck off in full and final satisfaction. Notices stands discharged.

Copy of this order be placed in CCP No. 29/2010 in O.A. Alokluman Suf Member (J) 5.10.

No. 45 2005.

Member (A)

vidya

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